NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 112(ND)15

CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: M/s. Mr. Sandeep Madan & ors. V/s. M/s. Brys Projects Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAN	ME DESIGNATION	REPRESENTATION	SIGNATURE
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2. Milen Si	y l Negi Adv.	Petitner.	lu L
2. Milen Si	Yadav (Proxy)	Respondent 34	Bide.
	Agarwel Advocate	R54 R6	DR.
5) Pain	indu Sign. Adv	Applicat	Parado

ORDER

Learned counsel for the petitioner is present. Mr. Rishi Sood, learned advocate who has appeared on behalf of the respondent No. 7 has stated that the copies of the pleadings have not been provided to him so far. Learned counsel for the petitioner shall provide the copies of the pleadings to the learned counsel within a week's time. Learned counsel for the respondent No.7 shall file the counter affidavit within a period of 3 weeks'. Rejoinder, if any, shall be filed within a period of 2 weeks thereafter. The impleadment application be listed for arguments on the next date. Put up on

02 11 2016.

(R:Varadharajan)

Member (Judicial)

(Maharaj Krishan manjura) Member (Judicial)

SdI-